

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

101

C.P(IB) No.361/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	State Bank of India-Vs-Electrosteel Steels Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. Prapa Ganguly, Adv. } Resolution Professional 22.11.17
Prep

1. Sachchida Nand Pandey } for company 22/11/17

1. SOUVIK MAZUMDAR, Adv } Financial Creditor 22/11/17
2. ARIF ALI

ORDER

Ld. Advocate for the Resolution Professional as well as
Ld. Counsel for the financial creditor and the corporate
debtor are present.

Ld. Advocate appearing on behalf of the Resolution Professional submitted that the last meeting of the Committee of Creditors took place on 14/11/2017 for which Progress Report will be filed within 7 days.

List on 12/12/2017 for further order.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)